

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 25/RP/2018 in Petition No. 108/TT/2016

- Subject** : Review Petition No. 25/RP/2018 seeking review of order dated 15.5.2018 in Petition No. 108/TT/2016.
- Date of Hearing** : 7.3.2019
- Coram** : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
- Petitioner** : Teestavalley Power Transmission Ltd. (TPTL)
- Respondents** : Teesta Urja Ltd. and 13 others
- Parties present** : Shri Ankur Gupta, Advocate, TPTL
Shri Abhishek Vats, Advocate, TPTL
Shri Piyush Shandilya, Advocate, TPTL
Shri Jaideep Lakhtakia, Advocate, Teesta Urja
Shri S. K. Aggarwal, Advocate, Rajasthan Discoms
Shri Ram Pratap, Advocate, RUVNL
Ms. Vibha Shami, Advocate, RUVNL
Shri S. K. Bansal, Rajasthan Discoms

Record of Proceedings

The learned counsel representing Rajasthan Discoms sought three days to file reply in the matter. Learned counsel for the Review Petitioner sought time to file rejoinder.

2. The Commission directed the respondents to file their reply by 26.3.2019 with an advance copy to the Review Petitioner who shall file their rejoinder, if any, by 12.4.2019. The Commission also directed the parties to comply with the above directions within the specified timeline and observed that no extension of time shall be granted.



3. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

